

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00001/2020
in OA 180/117/2019

Friday, the 24th day of September, 2021

CORAM

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

K. Gopi, aged 66 years, S/o Kuttan,
(Ex. Refrigeration Engineer, National Institute of
Fisheries Post Harvest Technology and Training,
Kochi – 682016), residing at Apartment No. 14J,
Tower No.2, DD Platinum Planet,
Pullepady – Thammanam Road, Kaloor, Kochi – 682017.

Petitioner

(By Advocate: M R. Gopalakrishnan Nair)

Versus

1. Mrs. Rajni Sekhry Sibal,
Secretary (Fisheries), Government of India,
Ministry of Agriculture, Department of
Animal Husbandry and Dairying,
Krishi Bhavan, New Delhi – 110001.
2. Sri B.P. Sharma, Secretary (P),
Ministry of Personnel Public Grievances & Pension,
Department of Personnel and Training,
New Delhi – 110003.
3. Dr. Jai Singh Meena, Director-Incharge,
National Institute of Fisheries Post Harvest
Technology and Training, Kochi – 682016.

Respondents

(By Advocate: Mr. Rathish H, ACGSC)

The CP(C) having been taken up on 24th September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner present. Counsel for the respondents

submits that they had already complied with the directions issued by this Tribunal and an affidavit has been filed along with copy of the order passed before this Tribunal. Hence, the C.P(C) is treated as closed. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

bp

List of Annexures

Annexure P1 - The certified copy of the order dated 28.02.2019 in O.A.No. 117/2019.

Annexure P2 - The true copy of letter No.5-4/2019 Admin V dated 27.03.2019 addressed by the first respondent to the third respondent.

Annexure CP R1 - True copy of Office Order No. 18/2019 dated 28.05.2019.

Annexure CP R2 - True copy of the Statement of PFMS transaction.

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